

SPECIAL BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/225(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	M/S MAHARSHI EXPORTS THROUGH ITS PARTNER/AUTHORIZED SIGNATORY MR. MAHESH MAHARSHI VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Varsha Pachisia, Adv,] For the Operational Creditor

Mr. Shiv Shankar Banerjee, Adv.] For the Corporate Debtor

Ms. Arijita Ghosh, Adv.]

Mr. Mantu Khara, Representative of CD]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the Corporate Debtor states that hard copy of Reply Affidavit will be filed with the Registry by Wednesday i.e. on 24/04/2024. Let the same be done.
3. Post the matter before the Regular Bench on **13/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**